NATIONAL COMPANY LAW TRIBUNAL **NEW DELHI BENCH NEW DELHI**

C. P. NO. 15/02/15 CA. NO.

PRESENT: SMT. INA MALHOTRA

Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 27.09.2016

NAME OF THE COMPANY: M/s Nastle India Ltd.

SECTION OF THE COMPANIES ACT: 59

S.NO. DESIGNATION

Adv. Ambig Blardway Coursel for

2. CS MITIN KOCHHAR PLS for Respondent No.J.

ORDER

Reply has been filed by the respondents only yesterday, Ld. Counsel for the petitioner has still not received the same.

Be listed for arguments/disposal on 01.11.2016.

(Ina Malhotra) Member Judicial